

SPECIAL BENCH
COURT - I

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/143(KB)2022
IA(COMPANIES.ACT)/25(KB)2024,
COMP.APPL/109(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	AMIT KUMAR GHOSH VS CITY DEVCON PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT

Appearances (via video conferencing/physically)

Mr. Kuldip Mallik, Adv.] For the Petitioner
Ms. Labanyasree Sinha, Adv.]

Mr. Kanishk Kejriwal, Adv.] For the R-1
Mr. Rajesh Upadhyay, Adv.]
Mr. Amandeep Singh, Adv.]
Ms. Surabita Biswas, Adv.]

Mr. D.N. Sharma, Adv.] For R-2 to R-10
Mr. Shailendra Jain, Adv.]
Mrs. Swati Agarwal, Adv.]

O R D E R

1. Ld. Counsel for the parties present.
2. **IA(COMPANIES.ACT)/25(KB)2024 & COMP.APPL/109(KB)2023**
(a) Post these IAs and CA before the Regular Bench on 20.06.2024.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**